

Government of Karnataka

No. DD/SSU/COVID-19/17/19-20

Office of the Director,
Directorate of Health & Family Welfare
Services, Anandarao Circle, Bangalore,
Dated: 21/03/2020

Addendum and Continuum to the Revised Order - Covid-19

Read: Order Covid-19 dated: 13.03.2020 and revised order dated: 20.03.2020 bearing the same number.

In view of the containment measures, to prevent the spread of Novel Carona Virus causing Covid-19 disease, certain activities were contemplated and through the above orders, the institutions were closed and activities were restricted in the state.

After considering the other possibilities of restricting the spread of the disease, addendum and continuum are further issued as here under in the interest of public health and under the Epidemic Disease Act 1897 and the Regulations issued thereon.

Addendum

3. In the Sec.3 (b) of the revised order Covid-19, closure of hotels/ restaurants etc., it is clarified that the instructions given are applicable for the activities and institutions in the jurisdiction of Municipal Corporation areas only.

Continuum

- 8. It is hereby directed to the management of all the shopping malls, supermarkets, medium and major markets to take all necessary steps to reduce peak hour crowding in order to maintain the social distancing and prevent the spread of the Covid-19 infection. Further, they are directed to exhibit such measures through displays in posters and other electronic media throughout the malls and markets.
- 9. It is directed to the management of all on-line marketing / ordering services to mandatorily provide masks to the delivery executives working with them. The masks so provided shall be replaced every 4-6 hours or as and when they get soiled even before the stipulated time. Hand sanitizers shall be provided to the delivery executives to sterilize their hands before touching the packets to be delivered.
- 10. Mandatorily stamp should be put on the back of left palm of all the home quarantined passengers who have returned to the State, duly showing the date of end of the quarantine period. Team of local beat police and Revenue / Municipality / Health staff of the area have the responsibility of stamping and regular monitoring of the home quarantined passengers.

Health & Family Welfare Services.

- 1. The Chief Secretary, Government of Karnataka.
- 2. All Additional Chief Secretaries / Principal Secretaries / Secretaries

- 3. Director General of Police, Police department.
- 4. Commissioner, Health & Family Welfare Services.
- 5. Mission Director, National Health Mission
- 6. All Commissioners, Metropolitan Corporation / All Municipal Commissioners, City Municipal Councils / Chief Officers, Town Municipal Councils
- 7. All Deputy Commissioners
- 8. All Police Commissioners / Police Superintendents
- 9. All Chief Executive Officers, Zilla Panchayat
- 10. All Dean & Directors, Medical Colleges
- 11. All District Health & Family Welfare Officers
- 12. All District Surgeons, District Hospital
- 13. The Commissioner, Department of Information and Public relation, for wide publicity.
- 14. O.S.D. SSU Covid-19.
- 15. Special Officer, I.E.C. & J.D. ABArK.